

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4358
ANSWERED ON FRIDAY, THE 11TH AUGUST, 2017
[SHRAVANA 20, 1939 (SAKA)]**

CLOSURE OF BOGUS COMPANIES

QUESTION

**4358. SHRIMATI SANTOSH AHLAWAT:
SHRI SANJAY HARIBHAU JADHAV:
SHRI SUMEDHANAND SARSWATI:
SHRI R. DHRUVA NARAYANA:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether there is an increase in the closure of bogus private limited companies especially those who had barely done business in the previous years but only taking loans and giving advances and creating money entries and if so, the details thereof;**
- (b) whether the Government has prepared any action plan to monitor and curb such bogus companies; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a) to (c): The term Bogus Company is not defined under the Companies Act. However, the Registrars of Companies (ROCs) have removed 1,62,618 companies from the register of companies as of 12.07.2017 after following the due process under Section 248 of the Companies Act, 2013 as detailed in Annexure.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE UNSTARRED QUESTION NO. 4358 FOR ANSWER IN LOK SABHA ON 11.08.2017.

Details of Companies Struck off by the Registrar of Companies in State/UT-wise as of 12.07.2017

Sl. No.	Name of Registrar of Companies	Number of companies struck off
01.	Mumbai	33000
02.	Delhi	22863
03.	Bangalore	11286
04.	Pune	10083
05.	Bilaspur	906
06.	Chandigarh	4381
07.	Cuttack	1824
08.	Goa	1802
09.	Jammu	679
10.	Ranchi	641
11.	Puducherry	405
12.	Shillong	249
13.	Coimbatore	3916
14.	Gwalior	4655
15.	Jaipur	5177
16.	Ahmedabad	9625
17.	Bihar	1543
18.	Ernakulum	4063
19.	Himachal Pradesh	754
20.	Kanpur	3236
21.	Uttarakhand	731
22.	Kolkata	8078
23.	Chennai	12133
24.	Hyderabad	20588
Total		1,62,618
